

Filing No. Cr. M.P/8169/2020

Asha Devi And Anr Vs The state of Jharkhand

Advocate's name – Saurav Kumar

Defects:

- 9.i) Name of petitioner no.1 (spelling) stated at page no 33 and page no. 34 differs.Hence, its correctness at entire petition may be verified.
- 9.ii) Residential address of both petitioners stated at page no. 1 and vak. does tally with Impugned Order.
- 9.iii) Name of petitioner no. 2 stated at page no. 1 and vak does not tally with Impugned Order.
- 9.iv) U/S stated in para 1 and prayer portion may be verified.
- 9.v) A/F of Rs. 160 is wanting on Annex 1.
- 9.vi) Duly certified to be true T/C of page no. 27 to 30,33,34 may be filed.
- 9.vii) Page no. 30 may be placed properly.